

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 34/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

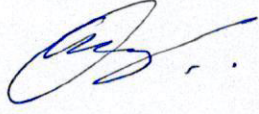
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma
V/s.
M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul D. Oak.	Advocate for. Petitioner.	
2)	Nemanth Joseph 1/b Joby Mathew d Associates	Advocate for Respondents	

Order

CP No. 34/241-242/NCLT/MB/MAH/2016

At request of the Petitioner, time for filing rejoinder is extended by 10 days.

The Order dated 26.10.2016 is hereby extended until next date of hearing.

List this matter for hearing on 22.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)